OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL, JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following officials are hereby transferred with immediate effect:

S. No	Name of Officials (Sh./Ms.)	From	To share from
1.	Ms. Chanchal Kumari, EC : 28987030	SPA in the Court of Ms. Neetu Nagar, Ld. ACJM, RACC	SPA in the Vacant Court earlier presided over by Sh. Ashwani Kumar Sarpal, Ld. Spl. Judge (PC ACT) (CBI) – 08, RACC
2	Sh. Sanjay Kumar Dubey, EC : 82090069	SJA in the Office Pool, Admin.Branch, RACC	SJA in the Record Room (Session) & Digitization Section
3,	Garima Garg, EC : 51055597	JA in the Record Room (Session) & Digitization Section	JA in the Judicial Branch, RACC

- In partial modification of earlier order dated 28.11.2025, Ms. Ipshu, PA is hereby posted on regular basis in the
 Court of Ms. Neetu Nagar, Ld. ACJM, RACC, New Delhi.
- Ms. Mohini, JA, EC: 46387764, posted in the RTI Branch, RACC is directed to look after the work of Sh. Ankush Mann, EC: 23658615 in the Library when he happens to be on leave, in addition to the work already assigned to her.
- 3. Sh. Vikas Verma, JA, EC: 55454232, posted in the Computer Branch, RACC is directed to look after the work of Protocol Branch, RACC, in addition to his present assignment, as and when required.
- Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

(DINESH BHATT)
Principal District & Sessions Judge-cumSpl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 17023-D/12045-D/F.7/P&T/Admn/RADC/2025

Dated, Delhi the 9-12-25

Copy forwarded for information and necessary action to :

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn. I & II, Central District, THC, Delhi.
- 4. The concerned Officers/ officials.
- 5. PS to the undersigned.
- 6. The Dealing Official, LAYERS seat, THC, Delhi.
- 7. The Dealing Official T&P, Personal File, Admin.-I & II, ACR Cell, THC, Delhi.
- 2. The Website Committee, THC, Delhi for uploading.
- 9. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi